

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

TWENTY-FIFTH REPORT

(Presented on 17.8.2001)

The Business Advisory Committee held a sitting on Thursday, the 16th August, 2001.

2. The Committee recommend the allocation of time to the following items of business as shown against each: -

- | | | |
|-----|---|---------|
| (1) | Discussion and Voting on Supplementary Demands
for Grants (General) for 2001-02. | 3 hours |
| (2) | Discussion and Voting on Demands for Grants
(Vote on Account) Manipur for 2001-2002. | 1 hour |
| (3) | The Lokpal Bill, 2001.
(<u>Consideration and passing</u>) | 3 hours |

3. The Committee also recommend that discussion under rule 193 regarding working of Department of Telecommunications may be taken up on Wednesday, the 22nd August, 2001.

4. Re-considering the earlier decision of the House, the Committee further recommend that discussion under rule 193 regarding 'Disinvestment of Public Sector Undertakings' may be taken up on Thursday, the 23rd August, 2001.

5. The Committee also recommend that in order to make more time available for disposal of urgent items of Government and other business, the House may sit upto 8 P.M. daily for the remainder of the Session.

NEW DELHI;
August 16, 2001
Sravana 25, 1923 (Saka)

G.M.C. BALAYOGI
Chairman,
BUSINESS ADVISORY COMMITTEE